

STATEMENT SHOWING THE JUDGE WISE PENDING CASES OF THE COURTS OF DISTRICT JUDGE/ADDITIONAL DISTRICT JUDGES, WEST DISTRICT, TIS HAZARI COURTS, DELHI, FOR THE MONTH OF March 2018

Name of the Judicial Officer		Regular Civil Suits	Application under Arbitration & Conciliation Act	Special Marriage Act	MCA (Regular Civil Appeal)	MCA (Misc. Civil Appeal)	Maharajal cases including HMA or other personal law except petition for divorce by mutual consent	Miscellaneous Cases	Execution	Misc. Execution Application	Probate Act Case	LAC-I	Guardianship Act Cases	Mental Health	LAC-II	Misc. Execution	Indian Divorce Act	Appeal OMC Act	Public premises (Victims of unauthorized occupants Act)	Contempt Petition	State Financial Corporation Act	Transfer Petitions	Miscellaneous Application	Hindu adop. Act	Fact Finding Enq.	Departmental Enquiry	Miscellaneous Cases R.T.I	Trade Mark	Counter Claim	Criminal Trials against sitting MLAs & MPs (U/s 67, 68 & 69)	Total
1 Vacant Court	D&SJ	195	24		32	3			29			30	17				88	26			2	120	40								604
2 Ms. Vandana Chauhan	ADJ-01	881	27		57	20		60	338	1									1	2							3			1390	
3 Sh. Sanjay Kumar	ADJ-02	94	6	0	12	3			77	0	189	98		5	0		1										34			543	
4 Ms. Charu Aggarwal	ADJ-03	797	21		74	7			260	3												25				0				1196	
5 Ms. Manjusha Wadhwa	ADJ-04	890	23		76	9			239	1					1							41						5		1385	
6 Sh. Deepak Dabas	ADJ-05	856	16		85			36	391															0						1384	
7 Sh. Rakesh Kumar-IV	ADJ-06	914	21		73	17			322														23							1370	
8 Ms. Sagandha Aggarwal	ADJ-07	896	29		72	12			257																		2			1313	
9 Ms. Nivedita Arni Sharma (Procedural/Execution Rights/Order & Contempt)	ASJ-01																					0			0					0	
10 Sh. Manish Yaduvanshi	ASJ-05																									0	1			1	
11 Ms. Vrinda Kumari	ASJ-07	0	0		0	0		0	0	0										0	0					1		0		1	
TOTAL		5523	167	0	481	71	0	96	1922	0	194	98	30	17	5	1	0	88	27	1	2	120	198	0	0	1	1	36	8	0	9987

**STATEMENT SHOWING THE JUDGE WISE PENDING CASES OF THE COURTS OF SESSIONS JUDGES, WEST DISTRICT, TIS HAZARI COURTS, DELHI, FOR THE MONTH OF March 2018**

Sl. No.	Name of the Judicial Officer		Culpable Homicide		306 IPC	304B IPC	364A IPC	Other than Murder Cases		Arms Act	SEBI	Complaint Case	Official Secret Act	SC/ST	Complaint Case SC/ST	Closure	Criminal Appeal	Criminal Revision	NDPS Act	Anti Corruption	305 IPC	POTA	MACOCA	Misc. Application	BSES RP Ltd. Complaint	POCSO ACT	Execution	Misc. CR	Crl. Cases	Criminal Trials against sitting MLAs & Mps U/s 8(1), 8(2) & 8(3)	395	307/308 IPC	No. of undertial prisoners granted bail but unable to furnish surety	Total	
			302 IPC	304 IPC				376 IPC	376 (2)(g) IPC																										other sessions cases
1	Vacant Court	D&SJ	0													18	18															0	86		
2	Ms. Nivedita Anil Sharma (POCSO/SEBI/Human Rights/Drug & Cosmetics)	ASJ-01	2			3	19		12	0			1			0	0								274						0	0	311		
3	Sh. Jagdish Kumar, (SC/ST)	ASJ-02	33	7	10	12			123	1			23	6		38	44															0	297		
4	Sh. Devender Kumar Jangala (TADA/POTAMACOCA)	ASJ-03	38	1	4	13	6		123							44	31						1								0	261			
5	Ms. Navita Kumari Bagha	ASJ-04	35	5	1	9			155							87	77														0	369			
6	Sh. Manish Yadhuvanshi	ASJ-05	41	4	5	4	4		132							51	45						5								5	291			
7	Dr. Archana Sinha	ASJ-06	6									1				5	1								355								368		
8	Ms. Vrinda Kumari	ASJ-07														1									362						0	363			
9	Ms. Smita Garg	ASJ(FTC)	35	2	4	5	3		67	1						88	101						1								1	307			
10	Dr. Shahabuddin	Spl. Judge, NDPS Act	32	4	5	9	1		169							3	2	33													0	258			
11	Sh. Bhupesh Kumar	ASJ(SFTC)-1					303	32	1			2																2			2	340			
12	Sh. Kuldeep Narayan	ASJ (Pilot Court)	50		1	9	3																								0	63			
	<b>TOTAL</b>		272	23	30	61	20	322	32	832	1	1	3	0	24	6	0	335	319	33	0	0	0	0	7	0	991	0	0	2	0	0	0	8	3314

**STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURT OF PO MACT, WEST DISTRICT, TIS HAZARI COURTS, DELHI FOR THE MONTH OF March 2018**

S. No.	Name of the Judicial Officer	Designation	FATAL	INJURIES	DAMAGE OF PROPERTY	Misc. Application	Compliance files	EXECUTIONS	Misc CIVIL APPEALS	DEPTT. ENQUIRY	CIVIL SUITS	RCA	CONTEMPT PETITION	Arbitration Cases	Misc. Case (Civil)	Total
1	Sh. Raj Kumar	PO MACT -01	114	223	1	27		298	0		255	1	1	3		923
2	Ms. Hemani Malhotra	PO MACT-02	354	711	5	6	77	46			13					1212
	<b>TOTAL</b>		<b>468</b>	<b>934</b>	<b>6</b>	<b>33</b>	<b>77</b>	<b>344</b>	<b>0</b>	<b>0</b>	<b>268</b>	<b>1</b>	<b>1</b>	<b>3</b>	<b>0</b>	<b>2135</b>

Statement Showing the Pending Cases of West District at Ten Hazari Courts, Delhi for the month of March 2018.

Sl. No.	Name of the Judicial Officers	Police Station	Regular Criminal Cases under PC other than Complaint Cases										NDPS Act	MFI	Misc.	Complaints Complaints	Cases Domestic	Violence Act (U/138 M Act)	U/135 CrPC	Traffic Ch.	Dept. Emp. Excise	Summary Trial	Kasauli	Delhi Prevention of Corruption Act	Property Act (1930)	Plus (Temporary)	SPLA MCO	OTA	Pact Pending Special Cell SPL/IASI Act	Migrant	Count Complaint Dessing Act	[G Act] Essential	Connectivity Act MCO Clt.	Consumer Compass Train	Against sitting	MLA & MP's U/s 8(1), 9(2) & 10(1) Unofficial prisoners quarantine warrant to barrack safety	TOTAL			
			PC	Arms Act	Other State	Case Petty Offences	Case Right Act	CB	Other Branch	Immoral Traffic	Prevention Act House	Trafficking																										Violence Act		
<b>WEST DISTRICT</b>																																								
1	Sh. Ajay Singh Shekhawat, ACMM	Janak Puri	229				71	24	212																											4	1486			
		Kirti Nagar	457																																					
2	Sh. Jitendra Singh, ACMM	Ranjit Nagar	461	18																																0	1817			
		Patel Nagar Other PS	828 17	9																																				
3	Ms. Manu Vedwan, MM-01	Punjabi Bagh	1144	346																																	0	5241		
		Traffic Circle Model Town Medipur																																						
4	Sh. Deepak Kumar, MM-02	Hari Nagar	622	8																																	4	2170		
		Rajouri Garden Other	791 1	8																																				
5	Sh. Manoj Kumar, MM-03	Kangoli	615	15																																				
		Nihar Vihar Paschim Vihar Maya Puri Traffic Circle Darya Dast Other PS	620 629 418	19 17 7																																				
6	Sh. Yash Pal, MM-04	Moti Nagar	272	14	20																																			
		Marwasi Nagar Ranicoa Khyala STA Chhailana	367 319 342	18 11 19	40 47 66																																			
7	Sh. Abhishek Kumar, MM-05	Tilak Nagar	653	12	48																																			
		Vikas Puri (Old) R.G Metro Stn. J.P. Metro Stn. Anand Parbat Traffic Circle Kamla Market Other	194 13 5	22 1 1	4																																			
8	Ms. Deepika Singh, MM-06	Uttam Nagar (Old)	726	16	101																																			
		Mundka SDFC Chik Chalan	378	2	62																																			
9	Ms. T. Priyadarshini	MM (NI Act-01)																																						
10	Sh. Vinod Singh	MM (NI Act-02)																																						
11	Ms. Ruchi Aggarwal Aarani	MM (NI Act-03)																																						
12	Ms. Shefali Sharma	Mahila Court-01	649																																					
13	Ms. Manisha Khurana Kakkar	Mahila Court-02	630																																					
14	Ms. Ruby Neeraj Kumar	Mahila Court-03	523																																					
15	Ms. Swati Katiyar	Mahila Court-04	729																																					
<b>TOTAL :-&gt;</b>			<b>13588</b>	<b>200</b>	<b>796</b>	<b>0</b>	<b>71</b>	<b>41</b>	<b>228</b>	<b>14</b>	<b>0</b>	<b>75</b>	<b>23</b>	<b>0</b>	<b>0</b>	<b>4218</b>	<b>2124</b>	<b>19018</b>	<b>0</b>	<b>6158</b>	<b>0</b>	<b>566</b>	<b>253</b>	<b>6</b>	<b>65</b>	<b>0</b>	<b>0</b>	<b>155</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>40</b>	<b>14</b>	<b>0</b>	<b>35</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>27</b>	<b>47682</b>

Note: The Pending is prepared as per the monthly records statement received from the concerned courts.

Statement showing the Judge wise Pendency in the courts of DJS, West District for the month of MARCH 2018

WEST DISTRICT			Civil Suits (Regular suits)	Eviction petitions under DRC Act	Applications u/s 27 and section 44/45 of DRC	Appeal against Misc. Order	Appeals Under final orders/decree	Appeals under ESIC Act	Depart. Enq.	Execution Cases	Small cause suits	Miscellaneous cases	Other Civil	Execution (Civil)	MCA	RCA	U/S 44 DRC ACT	Petitions for Insolvency	Petition for Guardianship cases	Applications U/S 27 (Deposit of Rent of DRC)	ESI Cases	Amenities u/s 44(U/s 44 & 45 of DRC ACT)	Misc. Rent Cases (Other Rent Cases)	Execution/Rent	SUCCESSION ACT	Misc. Application	Fact Finding Inquiry	Criminal Trials against sitting MLAs & Mos U/s Counter Claim	Contempt Misc./Petition	Misc. Execution	Inquest	Total	
1	Sh. Rajinder Singh	Sr.CJ-cum-RC	294	137			24		143		47			25	55																		725
2	Sh. Navjeet Budhiraja	ACJ-cum-ARC	177	324							68		59						54		13		28	155									878
3	Sh. Ajay Nagar	CCJ-cum-ARC	249	441	192								7	96									40	51						0	0	1076	
4	Sh. Rajinder Kumar	JSCC-cum-ASCJ-cum-Guardianship Judge	630			19			118		134				34		10				18											963	
5	Ms. Richa Sharma	CJ-01	712						143		61															1						917	
6	Sh. Deepak Vats	CJ-02	787						100		56																	4	8	4		959	
7	Sh. Pankaj Sharma	CJ-03	848						147																	69						1064	
8	Sh. Sachin Sangwan	CJ-04	754						214		61																					1029	
TOTAL			4451	902	192	19	0	24	0	865	0	427	7	155	25	89	0	10	0	54	18	13	40	79	155	69	1	0	4	8	4	0	7611